FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES (Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 28.05.2025

To,

The Interim Resolution Professional / Resolution Professional Sh. Kranthi Kumar Kedari Flat No. 101, Sri Krishnas Rali, Nilayam, G-134, Madhura Nagar, Hyderabad, Telangana -500038

From
Vikram Singh
ITO, Ward-27(1)
Room No. 199, First Floor,
C R Building, I.P. Estate, New Dehi-110002

Subject: Submission of proof of claim in respect of the corporate insolvency resolution process in the case of [M/s. Zapdor Engineering Pvt. Ltd, PAN: AAACZ6798H] under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Vikram Singh, ITO, Ward-27(1), New Delhi hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of [M/s. Zapdor Engineering Pvt. Ltd, PAN: AAACZ6798H]. The details for the same are set out below:

| PARTICULARS | | |
|-------------|-------------------------------------|--|
| 1. | NAME OF OPERATIONAL CREDITOR | |
| | 5 | ITO, Ward-27(1), New Delhi |
| 2. | IDENTIFICATION NUMBER OF | |
| | OPERATIONAL CREDITOR | |
| | (IF AN INCORPORATED BODY PROVIDE | |
| | IDENTIFICATION NUMBER AND PROOF OF | ITO, Ward-27(1), New Delhi |
| | INCORPORATION. IF A PARTNERSHIP OR | |
| | INDIVIDUAL PROVIDE IDENTIFICATION | |
| | RECORDS* OF ALL THE PARTNERS OR THE | |
| | INDIVIDUAL) | |
| 3. | ADDRESS AND EMAIL ADDRESS OF | ITO, Ward-27(1) |
| | OPERATIONAL CREDITOR FOR | , |
| | CORRESPONDENCE | C R Building, I.P. Estate, |
| | | New Dehi-110002. |
| | | Email:-delhi.ito27.1@incometax.gov.in |
| 4. | TOTAL AMOUNT OF CLAIM | Rs. 19,57,75,161/- (Principal) |
| | (INCLUDING ANY INTEREST AS AT THE | Rs.6,13,07848/- (Interest) |
| | INSOLVENCY COMMENCEMENT DATE) | Total Claim: Rs.25,70,83,009 /- |
| | | The claim amount is as per demand existing |

| PA | RTICULARS | |
|--|---|---|
| | | on ITBA portal and subject to change for any demand not uploaded on portal till or demand arising out of any proceeding |
| 5. | DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED. | or audit. EE 1. Outstanding Demand Analysis as ITBA Portal of Income Tax (Summary Demand). 2. All the orders pertaining to summary demand details on ITBA Portal. |
| 6. | DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS | |
| 7. | | Details are available in attached Dema Summary and respective orders. |
| 9. | DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM DETAILS OF: | NA NA |
| | a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to which the claim refers | NA |
| P | DETAILS OF THE BANK ACCOUNT TO E WHICH THE AMOUNT OF THE CLAIM OR C ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN | meer, ward-27(1), New Delhi. |
| P E D | PROOF OF CLAIM IN ORDER TO PROVE THE ITEXTS. EXISTENCE AND NON-PAYMENT OF CLAIM DOUE TO THE OPERATIONAL CREDITOR 2. de | emand). All the orders pertaining to summary of mand details on ITBA Portal (12 in |
| natur Pase e | e of operational creditor or person authorize | moer) |
| sition with or in relation to creditor | | sessing Officer |
| iress (| Ro | om No. 199, C.R. Building, I.P. Estate. by Delhi-110002 |

DECLARATION

I, Vikram Singh, currently working as Income Tax Officer, Ward-27(1), New Delhi at Room No. 199, First Floor, C R Building, I. P. Estate, New Delhi, hereby declare and state as

- M/s. Zapdor Engineering Pvt. Ltd, PAN: AAACZ6798H, the corporate debtor 1. was, at the insolvency commencement date, being the 9th day of May, 2025, actually indebted to me in the sum of Rs./-.
- In respect of my claim of the said sum or any part thereof, I have relied on and the 2. documents specified below:
 - Outstanding Demand Analysis as per ITBA Portal of Income Tax (Summary
 - All the orders pertaining to summary of demand details on ITBA Portal. (12 (ii) in number)
- The said documents are true, valid and genuine to the best of my knowledge. information and belief and no material facts have been concealed there from.
- In respect of the said sum or any part thereof, neither I nor any person, by my order, 4. to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: [Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the

Date: 28/05/2025

Place: New Delhi

VERIFICATION

इन्द्रप्रस्थ एस्टेट नई दिल्ली-110002 I.P. Estate, New Delhi-110002 I, Vikram Singh the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at New Delhi on this 28th day of May, 2025

(Signature of the claimant)

Agina At Building.

[Note: In the case of company or limited liability partnership the declaration wattleer verification shall be made by the director/manager/secretar wattry (1), कारा ने 199 के जी भीवन entities, an officer authorized for the purpose by the entity]. इन्द्रप्रस्थ एस्टेट, नई दिल्ली-110002 I.P. Estate, New Delhi-110002